

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT BENCH AT PORT BLAIR)

ORDER SHEET

CPC. No. 351/00012/2016
(O.A. No. 351/00148/2010)

Applicant(S)

Respondent(S)

P. LOKNATHAN & ANR.

A.K. SINGH & ORS. (FISHERIES)

Advocate for the Applicant(s)
NONE

Advocate for the Respondent(s)
MD. TABRAIZ

Notes of the Registry	Orders of the Tribunal
	<p><u>27.3.2019 (CB at Port Blair)(DB):</u></p> <p>The order passed by this Tribunal dated 12.10.2015 has been duly complied with by the respondent authority. Md. Tabriz, Ld. Counsel for the alleged contemnors produced before the Bench two office orders bearing No. 41 dated 12.1.2018 and 941 dated 7.12.2017 respectively by which the Department had extended the benefits to the applicant w.e.f. 24.8.2010, which has been directed vide order dated 20.1.2012.</p> <p>2. In view of the above, the Contempt Petition is dropped. Notices, if any, issued are discharged.</p> <p>3. Copy of the order dated 41 dated 12.1.2018 and 941 dated 7.12.2017 is taken on record.</p>
	<p>(Dr. Nandita Chatterjee) (Manjula Das) Member(A) Member(J) sp</p>